

No A-11019/15/2017-Ad.IV
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise and Customs)

New Delhi, the 01 March, 2018

CORRIGENDUM

Subject: Cadre Restructuring and re-organization of field formations under Central Board of Excise & Customs- allocation of revised cadre strength-reg.

The undersigned is directed to refer to this Department's letter of even number dated 12.01.2018, on the subject mentioned above and to say that in Enclosure-3, entries against S. No. 5, Chennai Customs-VI, may be treated as "deleted".


(B Ginkhan Mang)

Under Secretary to the Govt of India

Copy to:

1. All Principal Chief Commissioners/Principal Directors General, Chief Commissioners/Directors General, Principal Commissioners/Principal Additional Directors General, Commissioners/Additional Directors General and Commissioners in-charge of Directorates under CBEC
2. PS to Finance Minister
3. PS to MoS (Finance)
4. PPS to Secretary (Revenue)
5. Chairperson, CBEC
6. All Members, CBEC
7. All Joint Secretaries/Principal Commissioners/Commissioners in CBEC Hqrs.
8. Principal Chief Controller of Accounts, CBEC
9. All PAOs, CBEC
10. All Officers/Sections in Admin Wing of CBEC Hqrs.
11. Webmaster, DG, Systems & Data Management – for uploading the same on the CBEC website
12. Guard File/Sanction Folder


(B Ginkhan Mang)

Under Secretary to the Govt of India